

Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2024-25/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

1. Mr. Abhinandan Pandey, J.M.-cum-Judge I/c-cum- Civil Judge (Jr. Div.), Bokaro.
2. Mr. Mohit, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro.
3. Ms. Shrishti Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro.
4. Ms. Payal Jha, S.D.J.M., Bokaro.
5. Mr. Shivraj Mishra, Civil Judge (Jr. Div.)-cum-J.M., Bokaro (Bermo at Tenughat).
6. Ms. Pooja Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Chaibasa.
7. Mr. Prashant Singh, J.M.-cum-Judge I/c, Chatra.
8. Ms. Rashim Chandel, Addl. Civil Judge (Jr. Div.)-cum-J.M., Daltonganj.
9. Mr. Amit Akash Sinha, Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./M.L.A. Daltonganj.
10. Mr. Kamal Prakash, S.D.J.M.-cum-Judge In-charge, Daltonganj.
11. Ms. Sandhya Prasad, S.D.J.M., Deoghar.
12. Mr. Pratik Ranjan, J.M.-cum-Judge I/c, Deoghar.
13. Ms. Purnima Tirkey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Deoghar (Madhupur).
14. Mr. Manoj Kumar, Railway Judicial Magistrate, Dhanbad.
15. Ms. Nutan Ekka, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
16. Mr. Abhijeet Pandey, S.D.J.M., Dhanbad.
17. Ms. Samar Afshan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
18. Mr. Vivek Raj, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
19. Ms. Apekchha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
20. Mr. Suresh Oraon, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
21. Ms. Megha Priyanka Lakra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
22. Mr. Mohit Chaudhary, S.D.J.M.-cum-Special Court, elected M.P. / M.L.A., Dumka.
23. Ms. Monika Prasad, S.D.J.M., Garhwa.
24. Mr. Mahendra Pandit, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c, Garhwa.
25. Mr. Shailendra Kumar Napit, J.M.-cum-Judge I/c, Garhwa (Nagar Untari).
26. Ms. Sushila Hansda, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
27. Ms. Shree Priya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
28. Mr. Mahaboob Alam, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
29. Mr. Satish Kumar Munda, J.M.-cum-Judge I/c, Godda.
30. Ms. Anupriya Sanga, S.D.J.M., Godda.
31. Ms. Punam Kumari, S.D.J.M., Gumla.
32. Ms. Shradha Bhushan, Civil Judge (Jr. Div.)-cum-J.M., Gumla.
33. Mr. Sumant Dixit, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh
34. Ms. Priyanka Chopra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
35. Mr. Divyam Chaudhary, J.M.-cum-Judge I/c, Hazaribagh.
36. Ms. Kriti Kumari Burnwal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
37. Ms. Puja Kumari Lal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
38. Mr. Jitendra Ram, Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
39. Mr. Sidhant Tigga, J.M.-cum-Judge I/c, Jamshedpur.
40. Ms. Shalika Anna Herenz, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamtara.
41. Mr. Mithilesh Kumar, Civil Judge (Jr. Div.)-cum-J.M., Koderma.
42. Ms. Shivangi Priya, J.M.-cum-Judge I/c, Koderma.
43. Mr. Pranav Kumar, S.D.J.M.-cum-Civil Judge (Jr. Div.), Latehar.
44. Mr. Amit Kumar Gupta, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Lohardaga.
45. Mr. Vijay Kumar Das, J.M.-cum-Judge I/c, Pakur.
46. Ms. Pratima Oraon, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ramgarh.
47. Mr. Harshit Tiwari, S.D.J.M.-cum-Judge I/c, Ramgarh.
48. Mr. Bijai Kumar Yadav, Railway Judicial Magistrate, Ranchi.
49. Mr. Sarthak Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./M.L.A., Ranchi.

50. Ms. Paridhi Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
51. Mr. Prashant Kumar Verma, J.M.-cum-Judge I/c, Ranchi.
52. Mr. Chandan Kumar Goswami, Civil Judge (Jr. Div.), Ranchi.
53. Mr. Rahul Kumar, Railway Judicial Magistrate, Sahebganj.
54. Mr. Alok Ojha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Sahebganj (Rajmahal).
55. Ms. Mansi, J.M., Sahebganj (Rajmahal).
56. Ms. Sumi Bina Horo, S.D.J.M., Simdega.

Sub.:- Nomination of Judicial Officers for attending two days **Refresher Training Programme on Civil Trial for Civil Judge (Jr. Div.) (half of the cadre, 1st batch) (R-4)**, scheduled to be held on **17th & 18th August, 2024 at Judicial Academy, Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid training Programme scheduled to be held on **17th & 18th August, 2024 at Judicial Academy Jharkhand, Ranchi.**

The arrangements for the stay of the nominated outstation Judicial officers will be in the Hostels of Judicial Academy, Jharkhand from the evening of preceding day of the training till the evening of concluding day of the training programme. All the nominated officers have to report at Judicial Academy Jharkhand for training at 9:30 A.M. for registration in proper dress.

You are, therefore, directed to attend the aforesaid training Programme on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training Programme.

No individual request seeking permission to attend the Programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,
Sd/-Nikesh Kumar Sinha
Registrar (Administration)

Memo No. 3947 /Apptt.

Dated, Ranchi, the 06/08/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing Memo No. 760 dated 23.07.2024 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration)